NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/49/2017

NAME OF THE PETITIONER(S)

: HEMALATHA & ANOTHER

NAME OF THE RESPONDENT(S)

: SRI SRIVATHSA PAPER MILLS PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A V. Kamala Kumar

A. Celine

Coursel for Respondents

Jamala. I

2. MR. Sathish

Respondent NO. 3

3. R. VIDHYASHANKAR?

Coursel Pur Petitorius

ORDER

Counsel for the Petitioner present. Counsel for the Respondent present and filed the counter; copy of which is given to the other side. Counsel for the Petitioner prayed for time to file rejoinder. At request, time is enlarged. Put up on 30.11.2017 at 10.30 A.M.

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MEMBER (JUDICIAL)

ghk